

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †363
TO BE ANSWERED ON 19.11.2019**

PRADHAN MANTRI ADARSH GRAM YOJANA

†363. SHRI MUKESH RAJPUT:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the guidelines laid down for selection of villages under the Pradhan Mantri Adarsh Gram Yojana (PMAGY);
- (b) whether there are guidelines to reselect only those villages which have been selected earlier under any scheme like Lohia Gram Yojana, Ambedkar Gram Yojana, etc.;
- (c) whether there is any scheme for overall development of those Scheduled Castes dominated new villages which have not been selected under any scheme; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)**

- (a): As per the extant guidelines of Pradhan Mantri Adarsh Gram Yojana (PMAGY) villages having >50% SC population with a total population ≥ 500 are eligible for selection in descending order of their SC population.
- (b): No, Sir.
- (c): No. Sir.
- (d): Does not arise.
